

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP(CAA) No. 100/NCLT/AHM/2017  
c.w. CA(CAA) No. 21/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017**

Name of the Company:                      Indraprastha Supermart Pvt Ltd

Section of the Companies Act:            Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	GARGI R. VYAS	ADVOCATE		
2.				

**ORDER**

Learned Advocate Ms. Gargi Vyas i/b Samvitti Legal present for Petitioner.

Proof of publication filed.

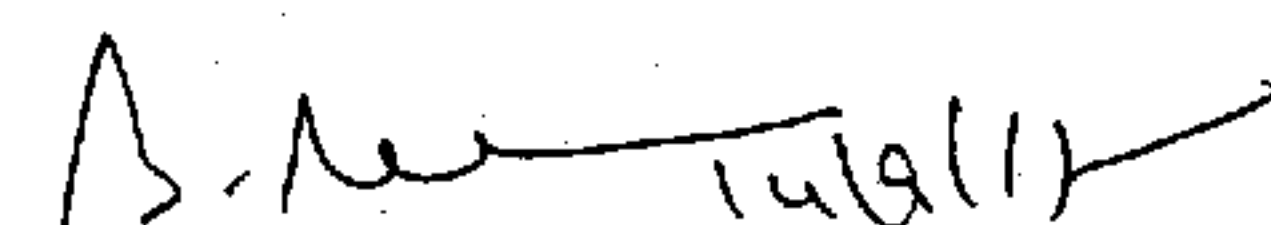
Proof of service of notice on statutory authorities filed.

Additional affidavit filed.

No representation received from public.

Heard arguments of Learned Counsel for Petitioner.

Order reserved.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 14th day of September, 2017.